

NATIONAL COMPANY LAW TRIBUNAL

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AMARAVATI BENCH
(Video Conference)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.04.2021 AT 11.00 AM

| | |
|----------------------------------|-------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 089/AMR/2021 |
| NAME OF THE COMPANY | Liyods Shipping Pvt Ltd |
| NAME OF THE PETITIONER(S) | Seapol Port Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Liyods Shipping Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Ries | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
| | | | |
| | | | |

Counsel for Respondent(s):

| Ries | | | |
|------------------------|-------------|------------------------|-----------|
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

There is no counter filed even though sufficient time is granted to file counter, right to file counter is forfeited. List the matter for arguments on 27.04.2021.

MEMBER JUDICIAL